

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2521
ANSWERED ON:25.07.2014
SLBC
Meghwal Shri Arjun Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received representations/requests from public representatives for not inviting them in the meetings of State Level Bankers Committee (SLBC) by the public sector/State Cooperative/ Regional Rural Banks;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has any proposal to appoint local public representative to the SLBC; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

The Minister of State in the Ministry of Finance (Smt. Nirmala Sitharaman)

a) to d) State Level Bankers' Committee (SLBCs) comprise of representatives of Commercial Banks including Regional Rural Banks; State Cooperative Banks; National Bank for Agriculture and Rural Development (NABARD); Reserve Bank of India (RBI); heads of Government departments including representatives from National Commission for Scheduled Castes/Tribes; National Horticulture Board; Khadi & Village Industries Commission etc. and representatives of Financial Institutions operating in a State. Representatives of various organizations from different sectors of the economy like retail traders, exporters and farmers' union are special invitees in SLBC meetings for discussing their specific problems, if any.

As per the advice of Reserve Bank of India (RBI), public representatives are invited to all District Level Review Committee (DLRC) meetings wherein review of programmes in the district under Lead Bank Scheme is carried out.